

MR. DEPUTY SPEAKER: You kindly hear me. You cannot deny chances to others. It is not fair...

*(Interruptions)*

MR. DEPUTY SPEAKER: I have called Shri Bhubaneshwar Prasad Mehta.....

*(Interruptions)*

MR. DEPUTY SPEAKER: Kindly resume your seats. The issue is really very important. This is Zero Hour. You cannot expect any reply from the Government. We shall have to follow certain rules....

*(Interruptions)*

*[Translation]*

MR. DEPUTY SPEAKER: Please take your seat Hon. Member.

*(Interruptions)*

SHRI DEVENDRA PRASAD YADAV: Government is playing a cruel joke with 8 crore farmers.*(Interruptions)*

*[English]*

SHRI SRIKANTA JENA(Cuttack) Sir, only one suggestion.*(Interruptions)*

MR. DEPUTY SPEAKER: Mr. Srikanta, you were also in the government. Can you expect the Government to reply all of a sudden when you raise an issue? I tell you, Zero Hour is an extraordinary weapon..

*(Interruptions)*

MR. DEPUTY SPEAKER: kindly resume your seats. Mr. Jena, you were also in the Government. Could you give a reply all of a sudden? That is impossible...

*(Interruptions)*

MR. DEPUTY SPEAKER: Mr. Prasad, what is the use of all this.

*[English]*

You are not getting any benefit. You

have expressed your point that there is shortage of fertilisers in Bihar. You have brought that to the notice of the Government. If four to five persons were to speak on the same subject, what will be the fate of those who are on the toes to raise important issues on the floor of the House? Should we deny the chance to them?

*(Interruptions)*

MR. DEPUTY SPEAKER: The feelings have been deeply conveyed.

*(Interruptions)*

*[Translation]*

SHRI BHUBANESHWAR PRASAD MEHTA(Hazaribagh): Mr. Deputy Speaker, Sir, I would like to draw the attention of the Government through you. Hazaribagh which is the best district in Bihar from the tourist point of view, is the most neglected. There are tree districts and a national park adjacent to it. At places like Rajasthan and Bhadauli, 'Melas' are held all the year round. But the Central Government has paid no attention to the development of that area. Barka area is just near the district where 5 thousand years old manuscripts and idols have been found. We have written to the Department of Archaeology and Government of Bihar, but they did not pay any heed to it. Those who are doing archaeological work privately have visited that place and have observed that these idols belong to Indus valley and Mohanjodaro civilizations. But our Archaeological Department has not paid any attention to it so far. I would like to draw the attention of the Government through you to the fact that in view of the archaeological importance of Hazaribagh district, it may be declared a tourist spot. The idols excavated should be examined and restored by the Archaeology Department.

SHRI BHUWAN CHANDRA KHANDURI(Garhwal): Mr. Deputy Speaker, Sir, birth centenary of late Veer Chandra singh Garhwali, a freedom fighter of Peshawar incident fame, fall, on 25th December, 1991. As Havaldar Major in Garhwal Rifles he refused to open fire on unarmed people and Pathans at Peshawar

on 23rd April, 1930 despite the order of British officer. It was the first revolt of army in the country for attaining independence. After this revolt the English had understood that their rule in India is now a matter of days. Keeping in view his revolt Mahatma Gandhiji had said that had there been one more person like him in India, we would have won independence a long time ago. He was court-martialled along with his other colleagues and the preparations were made to shoot him dead, but due to the pleading by Barrister Mukund Lai he was awarded life imprisonment in 'Kalapani'. Pandit Motilal Nehru wrote to Jawaharlal Nehru in his will never to forget Gorhwal and Chandra Singh. Pandit Jawaharlal Nehru considered him as his own brother. At the demise of Veer Chandra Singh Garhwali late Indira Gandhi had said in a large public gathering. A great warrior of India's independence has passed away. I would have gone to his residence but I am informed that there is nobody at his residence. His children and my children were playmates at Allahabad."

Therefore, while paying a true homage to such a great hero and freedom fighter, I urge upon the Government and the Ministry of Communications to release a commemorative stamp in his honour very soon and his birth centenary may be celebrated with great pomp and gaiety.

SHRI NAWAL KISHORE RAI (Sitamarhi): Mr. Deputy Speaker Sir, my native place Hathia in Bihar is so much affected by drought that according to the official survey report of Department of Agriculture 65 to 70 per cent crop of Kharif has been damaged there. The Government has made a plan for the Rabi crop to compensate the loss in kharif. But I would express my concern through you. It is that the Government supplies DAP fertiliser and certified seeds of wheat and maize, to Bihar only after the harvest season of wheat. That is why the hon. Member, Shri Devender has said that Bihar Government has sent a S.O.S. message. I would like to know from the Central Government through you whether the Agricultural Ministry has made sufficient allocation of DAP fertilisers mixture fertiliser, certified seeds of wheat and maize, phosphate and urea fertilisers? If it does not

arrive within one week or it is neglected in this way or injustice is done to Bihar in the matter of supply of fertilisers, certified seeds, then it would adversely affect the Kharif crop and the day will come when the poor agriculturist of Bihar will have to face a condition of starvation.

MR. DEPUTY SPEAKER: Please conclude now....

SHRI NAWAL KISHORE RAI: I am concluding. Keeping in view such a situation, I would urge upon the Government to supply fertilisers and certified seeds to Bihar within a week.

[English]

MR. DEPUTY SPEAKER: It is not fair, it can never be appreciated. Why should you deny the chance for others to speak? If an opportunity is given to you, you take more time. What about others?

[Translation]

SHRI PRABHU DAYAL KATHERIA (Firozabad): Mr. Deputy Speaker Sir, every member should get a chance.

MR. DEPUTY SPEAKER: That is right..

[English]

MR. DEPUTY SPEAKER: It is all right! I will call the names of persons whose names are listed here.

[Translation]

SHRI PRABHU DAYAL KATHERIA: Why don't we get a chance. We have been sitting here for a long time....

MR. DEPUTY SPEAKER: I want to make very clear one thing. The procedure that we are adopting creates unnecessary unrest in the minds of the hon. Members. If you want to speak only for one minute or one-and-a-half minutes, the purpose is ventilate the grievances on the floor of the House.

(Interruptions)